

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

FAO NO. 5906 of 2013 (O&M)

Ram Kumar Sheoran

Petitioner.....

V/S

Smt. Prem Devi

Respondent.....

Respondent: Smt. Prem Devi wife of Ram Kumar Sheoran, daughter of Sh. Ranjit Singh R/o presently H. No. 333 Sector 7 Gugaon, Haryana.

Also at: Village Gangtan, P.O Dighal, District Jhajjar, Haryana.

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued under Order 5 Rule 20 CPC against him to appear in this Hon'ble Court on **19.12.2019** (Actual) personally through someone authorized by Law to Act for them/him to an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this court on ^{23rd} ~~19th~~ ^{October} ~~December~~, 2019.

Superintendent Judicial.
For Assistant Registrar

[Handwritten Signature]
22/10/19